

**THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I CHANDIGARH BENCH, CHANDIGARH**

Item 24

IA No. 1516/23

In

CP (IB) No. 193/Chd/Hry/2020

(Admitted)

Under Section 7, & 30(6) IBC 2016

In the matter of:-

Caspian Impact Investments Pvt. Ltd.	Vs.	...Petitioner/Operational Creditor
Vivo Healthcare Pvt. Ltd.		...Respondent/Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence adjourned to 28.11.2023.

**Sd/-
Court Officer**

November 9, 2023
TNV